GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA

UNSTARRED QUESTION NO. 14 TO BE ANSWERED ON 18.11.2019

BONDED LABOUR

14. SHRIMATI S. JOTHIMANI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)the details of the scheme for Rehabilitation of Bonded Labour implemented by the Government;
- (b)the details of funds allocated in the last five years, district and State-wise;
- (c)the total number of bonded labourers released and rehabilitated across the country as on date;
- (d)whether the Government will consider implementing the recommendations of the International Labour Organization report on bonded labour, 2014, if so, the details thereof; and
- (e)the details of measures/steps taken by the Government to spread awareness for eradication of bonded labour?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

(a): The Government of India has implemented a Central Sector Scheme for Rehabilitation of Bonded Labourers-2016 w.e.f. 17.05.2016 under which financial assistance to the tune of Rs. 1.00 (one) lakh, Rs.2.00 (two) lakh & Rs. 3.00 (three) lakh are provided to released bonded labourers based on their category and level of exploitation along with other non-cash assistance for their livelihood.

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(b): Fund allocation during last five years under the Scheme for Rehabilitation of Bonded Labourers-2016 is as under :-

Financial Year	Amount(Rs. in crore)
2015-16	5.00
2016-17	5.00
2017-18	10.00
2018-19	10.00
2019-20	8.00

No District, State-wise fund allocation is made.

(c): The total number of bonded labour identified and released is 3,13,687 and total number of bonded labour rehabilitated is 2,93,725 (*19962 bonded labourers are not available for rehabilitation. Either they have died or left the place without leaving their addresses).*

(d): No such proposal is under consideration of the Government.

(e): Implementation of the Bonded Labour System (Abolition) Act, 1976 is the responsibility of the State governments. Under the Scheme for Rehabilitation of Bonded Labourer – 2016, Central government provides assistance of Rs. ten lakh per annum per state for undertaking awareness generation activities.

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